

श्री कृष्ण कुमार गोयल अध्यक्ष
महोदय, ऐसा लगता है कि दिल्ली में कानून
का राज नहीं है, बल्कि जंगल का कानून
है। महारानीबाग में

MR. SPEAKER : Irrelevant. I cannot
allow everything.

(Interruptions)

अध्यक्ष महोदय : यह उसी में आ
जायेगा ।

(उपवचन)

SHRI NIREN GHOSH (Dum Dum) :
A mere Calling Attention is not sufficient.
There should be a full discussion.

श्री हरीश कुमार गंगवार (पीली-
भीत) : अध्यक्ष महोदय, उत्तर प्रदेश,
बिहार और पंजाब में वर्षान होने से . . .

MR. SPEAKER : We shall consider it.
I have already allowed Half-An-Hour
discussion. We will discuss it.

श्री राजराय सोनकर शास्त्री (सैदपुर) :
हमारी पार्टी ने फैसला किया है कि 14 तारीख
से 18 तारीख तक प्रान्तों में कचहरियों
में अनजान होगा। हमें आज सूचना
मिली है कि . . .

MR. SPEAKER : Irrelevant; not allo-
wed.

(Interruptions)

MR. SPEAKER : What he is showing
is unparliamentary. Irrelevant; not allo-
wed. Papers to be laid.

12. 12 hrs.

PAPER LAID ON THE TABLE

**Eighty-Sixth Report of the Law Com-
mission on the Partition Act**

THE MINISTER OF LAW, JUSTICE
AND COMPANY AFFAIRS (SHRI P.
SHIV SHANKAR) : I beg to lay on the
Table a copy of the Eighty sixth Report
(Hindi version) of the Law Commission
on the Partition Act, 1893.

[Placed in Library. See No. LT—2773/81]

12. 13 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report
the following message received from the
Secretary-General of Rajya Sabha :—

“In accordance with the provisions of
Rule 127 of the Rules of Procedure and
Conduct of Business in the Rajya Sabha,
I am directed to inform the Lok Sabha
that the Rajya Sabha, at its sitting held on
the 7th September, 1981, agreed without
any amendment to the Victoria Memorial
(Amendment) Bill, 1981, which was passed
by the Lok Sabha at its sitting held on the
17th February, 1981.”

12. 14 hrs.

PUBLIC ACCOUNTS COMMITTEE

FIFTY-SIXTH REPORT

SHRI SATISH AGARWAL (Jaipur) :
I beg to present the Fifty-sixth Report
(Hindi and English versions) of the Public
Accounts Committee on action taken by
Government on the recommendations
contained in their 132nd Report (Sixth
Lok Sabha) on Customs Receipts.

12. 15 hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

SEVENTH REPORT

SHRI MOOL CHAND DAGA (Pali) :
Sir, I beg to present the Seventh Report
(Hindi and English versions) of the Com-
mittee on Subordinate Legislation.

(Interruptions)**

Mr. SPEAKER : What he is saying is
without my permission

12. 16 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED INDO-UNITED STATES DIFFER-
ENCE OVER POSTING OF DIPLOMATS

SHRI S.M. KRISHNA (Mandya) :
Sir, I call the attention of the Hon. Minister
of External Affairs to the following matter